

[Shri Mohd. Shafi Qureshi]

- (ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1969-70.
- (iii) Directors' Report and statement of accounts for the year 1969-70 of the Orissa Road Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [*Placed in Library. See No. I T—3094/72.*]
- (3) A copy of the Triennial Review (Hindi and English versions) of the activities of Research Designs and Standards Organisation in respect of important Railway problems connected with the Track, Rolling Stock, Signalling etc from April, 1968 to March 1971. [*Placed in Library. See No. LT - 3095/72*]

NOTIFICATIONS UNDER CUSTOMS ACT
AND CENTRAL EXCISE RULES

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
SUSHILA ROHATGI) : On behalf of
Shri K. R. Ganesh, I beg to lay on the
Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—
- (i) G.S.R. 561 published in Gazette of India dated the 13th May, 1972 together with an explanatory memorandum.
- (ii) G.S.R. 614 published in Gazette of India dated the 20th May, 1972 together with an explanatory memorandum. [*Placed in Library. See No. LT—3096/72*]
- (2) A copy each of the following Notifications (Hindi and English versions)

issued under the Central Excise Rules, 1944 :—

- (i) G.S.R. 558 published in Gazette of India dated the 13th May, 1972 together with an explanatory memorandum.
- (ii) G.S.R. 559 published in Gazette of India dated the 13th May, 1972 together with an explanatory memorandum.
- (iii) G.S.R. 560 published in Gazette of India dated the 13th May, 1972 together with an explanatory memorandum. [*Placed in Library. See No. LT—3097/72.*]

REVIEW AND ANNUAL REPORT OF MODERN
BAKERIES (INDIA) LTD.

THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE
(SHRI JAGANNATH PAHADIA) : On
behalf of Shri Annasaheb P. Shinde, I beg
to lay on the Table a copy each of the following
papers (Hindi and English versions) under
sub-section (1) of section 619A of the Companies
Act, 1956 :—

- (1) Review by the Government on the working of the Modern Bakeries (India) Limited, New Delhi, for the year, 1970-71.
- (2) Annual Report of the Modern Bakeries (India) Limited, New Delhi for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3098/72.*]

EXPORT OF NON-BALD COIR YARN (INSPEC-
TION) RULES, NOTIFICATIONS UNDER
COFFEY ACT AND REVIEW AND
ANNUAL REPORT OF EXPORT
CREDIT AND GUARANTEED
CORPORATION, LTD.,
BOMBAY

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE
(SHRI A. C. GEORGE) : I beg to lay on
the Table—

(1) A copy of the Export of Non-baled Coir Yarn (Inspection) Rules, 1972 (Hindi and English versions) published in Notification No. S. O. 1131 in Gazette of India dated the 13th May, 1972 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [*Placed in Library. See No. LT—3099/72.*]

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Coffee Act, 1942:—

(i) G.S.R. 491 published in Gazette of India dated the 29th April, 1972.

(ii) G.S.R. 492 published in Gazette of India dated the 29th April, 1972. [*Placed in Library. See No. LT—3100/72.*]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1970 to 31st December, 1970.

(ii) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1970 to 31st December, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3101/72.*]

SUPPLEMENT TO VIEWS OF THE RAILWAY
MINISTRY ON PARTS I AND II OF
RAILWAY ACCIDENTS INQUIRY
COMMITTEE REPORT

SHRI MOHD. SHAFI QURESHI : I beg to lay on the Table a copy of the Supplement (Hindi and English versions) to the views of the Ministry of Railways (Railway Board) on Part I and Part II, of the Report of the Railway Accidents Inquiry Committee, 1968. [*Placed in Library. See No. LT—3102/72.*]

STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON ASSURANCES ETC. GIVEN
BY MINISTERS DURING SESSIONS

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI B. SHANKARANAND) :
I beg to lay on the Table following statements showing the action taken by Government on the various assurances promise and undertakings given by the Ministers during the various sessions of Lok Sabha :—

FOURTH LOK SABHA

(i) Statement No. XXXII
(ii) Statement No. XXI
(iii) Statement No. XX
(iv) Statement No. XXII
(v) Statement No. XIII
(vi) Statement No. XII

Seventh Session, 1969.
Eighth Session, 1969.
Ninth Session, 1969.
Tenth Session, 1970.
Eleventh Session, 1970.
Twelfth Session, 1970.

FIFTH LOK SABHA

(vii) Statement No. XIII
(viii) Statement No. V
(ix) Statement No. II
[*Placed in Library. See No. LT—3103/72.*]

Second Session, 1971.
Third Session, 1971.
Fourth Session, 1972.